BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH' KOLKATA

Appeal No. 325/KB/2017 C.P.No. 1060/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Utsav Commotrade Pvt.	LtdVs- ROC, W.B	
Under Section		560(6)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No one is present from either side.

Petitioner has filed this petition u/s. 560(6) of the Companies Act, 1956 before the Hon'ble Calcutta High Court and the same was received by this Tribunal on transfer from the Hon'ble Calcutta High Court. Petitioner is directed to file two additional copies of the petition.

Let notice be issued on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing detail paragraphwise comments within 30 days.

Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List on 16/01/2018 for hearing.

80

(Jinan K.R.) Member (J) st

(V.P.Singh) Member (J)